

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.
O.A. No. 1738/91

New Delhi this the 11th day of April, 1997.

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Lallan Ram
Highly Skilled Fitter Gr.II
under Senior Civil Engineer(T.T.)/L
Northern Railway,
Shivaji Bridge,
New Delhi.

... Applicant

(By Advocate Sh.B.S. Mainee)

Vs.

Union of India : Through

1. The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Dy. Chief Engineer(TT),
Northern Railway, Baroda House,
New Delhi.
3. The Senior Civil Engineer(TT)
Headquarter Office, Baroda House,
New Delhi.
4. The Senior Civil Engineer(TT)/L
Northern Railway, Shivaji Bridge,
New Delhi.

(By Advocate Shri K.K. Patel) ... Respondents

ORDER (ORAL)

(Hon'ble Smti S.R. Adige, Member (A)

Shri Mainee, learned counsel states that he is not pressing OA 1738/91, as the applicant is stated to have been promoted as Chargeman and hence he has been granted [↑] the reliefs, as prayed for in this O.A.

Under the circumstances, this OA is dismissed as not pressed.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)

Member (A)

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